

Sixteenth Lok Sabha

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Title: Introduction and passing of the Appropriation (No.6) Bill, 2018.

HON. SPEAKER: Now, the House will take up Item Nos. 22 and 23 together.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-19.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-19.”

The motion was adopted.

SHRI ARUN JAITLEY: I introduce ** the Bill.

HON. SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI ARUN JAITLEY: I beg to move:

“That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-19, be taken into consideration.”

HON. SPEAKER: The question is:

“That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-19, be taken into consideration.”

The motion was adopted.

HON. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

“That clauses 2 and 3 stand part of the Bill.”

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI ARUN JAITLEY: I beg to move:

“That the Bill be passed.”

HON. SPEAKER: The question is:

“That the Bill be passed.”

The motion was adopted.

HON. SPEAKER: Now, Shri N.K. Premachandran.

SHRI N.K. PREMACHANDRAN (KOLLAM): Madam, I would like to make a humble submission before this House. Before taking up Item No.24, my suggestion is that this Bill may be taken up next day.

Madam, tomorrow is the New Year Day and the other House of the Parliament has already declared it a Holiday. Last year also, the Parliament had declared New Year as a Holiday. Only once in the history of the Parliament, the House is summoned. So, my humble submission before this august House and to Madam Speaker is to declare holiday tomorrow and the Bill may be taken up the day after tomorrow, so that we can have a discussion afresh. That is my submission before the House.

ग्रामीण विकास मंत्री, पंचायती राज मंत्री, खान मंत्री तथा संसदीय कार्य मंत्री (श्री नरेन्द्र सिंह तोमर): माननीय अध्यक्ष महोदया, प्रेमचन्द्रन जी का जो प्रस्ताव है। ... (व्यवधान)

श्री मल्लिकार्जुन खड़गे (गुलबर्गा): स्पीकर मैडम, मैं आपका आभारी हूं, जब यहां पर प्रोटेस्ट हो रहा था, उस वक्त जेटली साहब ने हमको चैलेंज किया कि राफेल के बारे में अगर आप डिस्कशन करना चाहते हैं तो अभी कीजिए, उन्होंने ऐसा बोला। हम उनके चैलेंज को स्वीकार करते हैं। ... (व्यवधान) आप 2 तारीख को डेट फिक्स कीजिए।

We will fully discuss this matter. We accept the challenge.

माननीय अध्यक्ष : हां, कर देंगे।

... (व्यवधान)

SHRI MALLIKARJUN KHARGE: You give us the time, we will discuss this matter.

श्री नरेन्द्र सिंह तोमर: माननीय अध्यक्ष महोदया, मैं आपके माध्यम से खड़गे जी से कहना चाहता हूं कि आपने इस बात को पहले भी उठाया था। सत्ता पक्ष की ओर से यह कहा गया था कि हम राफेल पर चर्चा के लिए पूरी तरह से तैयार हैं। ... (व्यवधान) आज माननीय गृह मंत्री जी ने भी यह व्यक्त किया, वित्त मंत्री जी ने भी व्यक्त किया, सत्ता पक्ष निश्चित रूप से तैयार है।

दूसरा, प्रेमचन्द्रन जी का जो प्रस्ताव है हमें उसमें ऐतराज नहीं है, आप अगर अवकाश करेंगे तो निश्चित रूप से अच्छा होगा।

माननीय अध्यक्ष: मैं कल के हॉलीडे की बात कर रही हूँ।

...(व्यवधान)

HON. SPEAKER: If all of you agree, it can be done.

... (*Interruptions*)

SHRI E.T. MOHAMMAD BASHEER (PONNANI): Madam, we support the proposal of Shri N.K. Premachandran. We request you to kindly declare a holiday for tomorrow ... (*Interruptions*).

HON. SPEAKER: It seems you do not want a holiday.

... (*Interruptions*)

HON. SPEAKER: He is not supporting.

... (*Interruptions*)

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, actually we requested you for tomorrow's holiday. Actually, today New Year celebrations are going on everywhere. We requested you for holiday for today and tomorrow. But the Government strongly said that there would be no holiday for today and tomorrow... (*Interruptions*).

HON. SPEAKER: It is not the Government. I said that.